



### \$~A-2 \* IN THE HIGH COURT OF DELHI AT NEW DELHI

### + W.P.(C) 14212/2023 & C.M. APPL.56274/2023

RIKA GLOBAL IMPEX LTD ..... Petitioner Through: Mr.Jayant Mehta, Sr.Advocate with Mr.Aayush Agarwala, Mr.Anuj P Agarwala, Mr.Nishit Dhruva, Ms.Khushbu Chhajed, Mr.Yash Dhruva, Mr.Auritro Mukherjee and Mr.Udit Dedhiya, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Chetan Sharma, ASG with Mr.Kirtiman Singh, CGSC, Mr.Amit Gupta, Mr.Saurabh Tripathi, Mr.Vikramaditya Singh, Ms.Vidhi Jain and Ms.Shreya Mehra, Advocates for R-1.

Mr.Abhishek Singh, Mr.Elvin Joshy, Mr.J.Amal Anand, Mr.Vikram Singh Dalal, Ms.Alisha Sharma and Mr.Shashwat Tyagi, Advocates for R-3.

Mr.Aditya Singla, SSC with Ms.Charu Sharma, Advocate for R-4.

#### CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MINI PUSHKARNA

## <u>ORDER</u> 16.11.2023

1. Learned senior counsel for the Petitioner prays for and is permitted to file an additional affidavit on or before 20<sup>th</sup> November, 2023.The Petitioner shall also place on record the rules of ICC(A) as mentioned in Clause 17 of the sale contracts dated 3<sup>rd</sup> July, 2023 and 18<sup>th</sup> July, 2023.

This is a digitally signed order.

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2. Learned counsel for the Respondents are directed to file their short affidavits within a week. Rejoinder affidavits, if any, be filed before the next date of hearing.

3. List on 5<sup>th</sup> December, 2023.

# THE ACTING CHIEF JUSTICE

## NOVEMBER 16, 2023/TS

## MINI PUSHKARNA, J